

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
No.HC.VII-23/2005/12045/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
District & Sessions Judge,
Tinsukia.

Dated Guwahati, 20th December, 2024.

Sub:- **Civil vacation.**

Ref:- Your Letter No.DJT/8415/2024, dated 11.12.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **civil vacation w.e.f. 22.12.2024 to 02.01.2025, along with station leave permission from the evening of 21.12.2024 till the morning of 02.01.2025** as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-23/2005/12046-12047/A, dated, 20-12-24

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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